

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Black Pepper Technologies Private Limited Date of Commencement of Liquidation: 05-12-2024; List of Stakeholders as on Date: 12-02-2025; Name of IP: Mr. SURESH KANNAN; Process Number: 1; Last 5 digit of registration number: 12277

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		9408						NA
3	Secured financial creditors	1	201557000	1	201557000				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	12	209574220	12	199943125				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	92	175720493	92	81447068				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	348711315	3	118723907				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	30069612	9	13734199				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	47474280	1	47474280				<a href="#">Annexure 9</a>
Total		118	1013116328	118	662879579				